

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 79(ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.11.2017**

NAME OF THE COMPANY: Sh. Rishu Monga V/s. M/s. Big Brands
Research Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Aman Bhalla, Advocate

For the Respondent (s): Ms. Vidushi, Advocate

ORDER

Ld. Counsel for the Petitioner prays for directions to the Respondent to provide receipts of the rent received from the immovable assets of the Respondent company.

To come up on 18th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)